

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION
LOK SABHA
UNSTARRED QUESTION NO-1654
ANSWERED ON- 31/07/2023

COLLEGES RECOGNIZED BY UGC

1654. SHRIMATI SUMALATHA AMBAREESH:

Will the MINISTER OF EDUCATION be pleased to state:

- (a) the total number of colleges recognized by the UGC to offer various courses in Karnataka at the Graduation level;
- (b) the details of Government and private institutions in Karnataka State, district-wise;
- (c) whether the Government has set any norms for admission of minimum and maximum strength/number of students in each course;
- (d) if so, the details thereof; and
- (e) whether the Government has put any mechanism to regulate the strength of each class/course and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(Dr. SUBHAS SARKAR)

(a)&(b)The University Grants Commission (UGC) has informed that as per UGC 2(f) & 12B list, there are 1189 Colleges in Karnataka. Out of them 419 are Government Colleges and 770 are Private Colleges. The details are available at <http://www.ugc.ac.in>.

(c)to(e)The number of seats in each programme of study offered by the colleges is determined by the Affiliating University, or concerned Professional Council where applicable, depending on the availability of infrastructure, faculty and other relevant resources. The UGC has framed UGC (Minimum Standards of Instruction for the Grant of the First Degree through Formal Education) Regulations, 2003. Clause 2.3 of this Regulation inter-alia provides that 'Student enrollment shall be in accordance with the academic and physical facilities available keeping in mind the norms regarding the student-teacher ratio, the teaching-non-teaching staff ratio, laboratory, library and such other facilities'. This Regulation is available at https://www.ugc.gov.in/oldpdf/regulations/firstdegree_regulation.pdf.

Further, the UGC (Affiliation of Colleges by Universities) Regulation, 2009 provides that the Registered Society / Trust proposing the College shall execute a bond that no student shall be admitted to any programme of study by the College in anticipation of grant of affiliation or in excess of the number of seat sanctioned per programme of study by the University. The said Regulation is available at <https://www.ugc.gov.in/oldpdf/regulations/AffiliationofCollegesbyUniversitiesregulation.pdf>

All India Council for Technical Education (AICTE) has prescribed norms for admission of minimum and maximum strength/ number of students in each course. The details are available in AICTE Approval Process Handbook 2023-24.